

**Shri Datar :** I should like to have notice.

**श्री रघुनाथ सिंह :** हम यह जानना चाहते हैं कि क्या हैदराबाद के अलावा और भी किसी जगह पाकिस्तानी फ्लैग हो स्ट किया गया था ।

#### Camp College, Delhi

\*1678. **Shri Ram Dass:** Will the Minister of Education be pleased to state :

(a) whether Government have appointed a committee to report on the future of Punjab University Camp College in New Delhi; and

(b) if so, the main recommendations of this committee?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) Yes. Sir.

(b) The Committee has not so far submitted its report.

**श्री राम दास :** क्या यह सत्य है कि जितनी देरी फैसले के करने में हो रही है उतना ही विद्यार्थियों और अध्यापकों में असंतोष बढ़ रहा है ?

**Dr. M. M. Das:** Government have taken action. There may be some discontent about delay. After all, the matter has to be given careful consideration, before some decision is arrived at.

**Shri S. C. Samanta :** Is it not a fact that this University College helps the employees in the Central Government very much? If so, why did the question of the abolition of this University College come in?

**Dr. M. M. Das:** There is no question like abolition of—not University; the hon. Member is referring to the Camp College—this college. The whole question will be gone into by a special committee of four members.

**Shri T. S. A. Chettiar:** Who are the Members.

**Dr. M. M. Das:** Dr. K. S. Krishnan, Director, National Physical Laboratory, Ex-Chief Justice Mahajan, Dr. V. K. R. V. Rao of the Delhi School of Economics, Delhi University and Shri K. L. Joshi, formerly of the Education Ministry, now in the Planning Commission.

**Shri S. C. Samanta:** May I know why the question came up and why a Committee has been set up ?

**Dr. m. m. Das .** The reason was that this Camp College is in the territorial jurisdiction of the Delhi University, but it is under the administrative control of, I mean, affiliated to the Punjab University. It was by a temporary permission given by the Government of India due to the refugee problem that this Camp college came into existence. It cannot be allowed to go on for an unlimited length of time now?

**श्री राम दास :** क्या यह ठीक है कि यह अपने किस्म का एक ही कालिज है जहां कि वे लोग जो रोटी कमाते हैं वह आला तालीम हासिल कर के अपने प्रोस्पैक्ट्स बेहतर कर सकते हैं, और क्या मुल्क में और भी ऐसे कालिज नहीं होने चाहियें ?

**Dr. M. M. Das:** All these questions will be taken into consideration by the Committee before they arrive at a decision.

**Sardar Hukam Singh:** My hon. friend's question has not been answered : whether there is any other institution in Delhi which provides this system of imparting education while the students are earning also.

**Dr. M. M. Das:** Without committing myself, I may say that I have no knowledge of any other such institution in Delhi.

#### Mineral Oil

\*1679. **Shrimati Ila Palchoudhry :** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the Central Government have advanced any money to the Standard Vacuum Oil Company for exploration of oil in West Bengal; and

(b) if so, the amount advanced?

**The Deputy Minister of Education (Dr. K. L. Shrimall):** (a) and (b). No, Sir. The Central Government has not advanced any money to Standard Vacuum Oil Company. It has, however, incurred an expenditure of Rs. 34,43,780 to-date on oil exploration in association with Standard Vacuum Oil Company in West Bengal.

**Shrimati Ila Palchoudhry:** May I know in what parts of West Bengal the Stanvac are exploring these oil venues?

**Dr. K. L. Shrimall:** I am afraid I cannot give the exact place. Somewhere in West Bengal.

**Shrimati Ila Palchoudhry:** May I know if any experts from West Bengal have been associated in this effort?

**Dr. K. L. Shrimall:** The Standard Vacuum Oil Co. has been asked to associate as many Indians as possible.

**Shrimati Ila Palchoudhury:** That was not my question; from West Bengal.

**Dr. K. L. Shrimall:** Not necessarily from West Bengal. Experts could be taken from all over India.

**Shri Kelappan:** May I know the amount spent by the Oil company itself on this exploration?

**Dr. K. L. Shrimall:** The arrangement is that the Government of India contribute 25 per cent. of the funds required for expenditure on the joint operations and the Standard Vacuum Oil Company will contribute 75 per cent.

#### Hindi Examinations Committee

\*1680. **Shri B. N. Mishra:** Will the Minister of Education be pleased to state:

(a) whether the Hindi Examinations Committee has presented its report to Government; and

(b) if so, whether Government will lay on the Table of the House a statement giving main points of the report?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) Not yet.

(b) Question does not arise.

**Shri B. N. Mishra:** It has become a long practice. Last year also there was a question. It was said that this committee was being formed. May I know when this committee will be formed?

**Dr. M. M. Das:** There is no time limit prescribed for the committee to submit its report. It was appointed in January, 1954.

**Shri B. N. Mishra:** If a committee has been appointed, may I know the names of the persons on the committee and may I know whether the Government are pursuing the matter to expedite it since this problem relates to Hindi?

**Dr. M. M. Das:** Yes, Sir. Government is doing everything in their power to expedite the matter. The names of the members are as follows:

- Shri M. Satyanarayana, M.P.
- „ Vijayendra Snatak.
- „ R. K. Chakravarti.
- „ G. P. Nene.
- „ A. L. Nanavati.
- „ R. D. Sinha 'Dinkar', M.P.
- „ N. Nagappa.
- Dr. A. Sharma.
- Shri Jethalal Joshi, M.P.
- „ Magan Bhai P. Desai.
- „ N. A. Nodvi.

**Shri T. S. A. Chettiar:** What is the subject of reference?

**Mr. Speaker:** What is the question? If the hon. Member wants to put a question, he has to rise and put the question.

**Dr. M. M. Das:** The terms of reference are : to examine the standards of Hindi Examinations conducted by various Hindi organisations in the country and to consider the question of their recognition, etc.,

#### U.P.S.C.

\*1682. **Shri Sinhasan Singh:** Will the Minister of Home Affairs be pleased to state the number of persons appointed to class I and II services directly by the different Ministries without reference to the Union Public Service Commission in the years 1953 to 1955, and how many cases out of them were subsequently referred to the Commission for approval?

**The Deputy Minister of Home Affairs (Shri Datar):** The information is being collected and will be laid on the Table of the House as soon as possible.

**Shri Sinhasan Singh:** May I know whether Government has not got the record so far regarding the number of such persons appointed in the Home Department?

**Shri Datar:** There are a number of Ministries and departments and other offices and reference has to be made to all of them and then the replies collected.

**Shri Sinhasan Singh:** May I know whether the Home Minister himself has not a number of persons who are appointed in his own department?

**Shri Datar:** This question was raised before and Government has taken special steps to see that all such cases are brought to the notice of the U.P.S.C. and no appointments in contravention of the rules are made.

**Shri Sinhasan Singh:** What are the main reasons for such appointments when there is the Public Service Commission for recruiting such officers?

**Shri Datar:** All temporary appointments for a year or a shorter period are excepted from the purview of the U.P.S.C.

**Shri Sinhasan Singh:** May I know whether these officers are made subsequently permanent and confirmed?

**Shri Datar:** Subsequently if they are appointed to a permanent post, then their confirmation is taken into account and is considered.

**Mr. Speaker:** I want to state here that the Government are undoubtedly